

## DISPLACED GOVERNMENT EMPLOYEES

551. **Sardar Hukam Singh:** Will the Minister of Home Affairs be pleased to state:

(a) whether any Displaced Government employees from N.W.F.P. were absorbed in the Central Secretariat by the Transfer Bureau on assignment;

(b) if so, what is their number;

(c) how many of them have been confirmed; and

(d) whether the length of service they rendered in N.W.F.P., and the posts they held are being taken into consideration for deciding their seniority and pensionary benefits?

**The Minister of Home Affairs and States (Dr. Katju):** (a) Yes.

(b) and (c). Information is being collected and will be laid down on the Table of the House in due course.

(d) Yes.

PERSONS DISPLACED FROM MUZAFFAR-  
ABAD

552. **Sardar Hukam Singh:** Will the Minister of States be pleased to state:

(a) what was the number of Hindus and Sikhs who were displaced from Muzaffarabad in the Kashmir occupied territory during the raiders attack;

(b) what was the number admitted into various camps out of (a); and

(c) whether others (who did not enter any camps) have been or are being given the same facilities as regards rehabilitation as are available to those who were admitted into the camps?

**The Minister of Home Affairs and States (Dr. Katju):** (a) No census of persons displaced from Muzaffarabad or other parts of the Jammu and Kashmir State during the raiders attack has been taken. The information available with the State Government is however being collected.

(b) The number admitted in the two Relief Camps run by the Government of India was as follows:

(i) Former Nagrota Camp at Jammu, 370 families comprising of about 1450 persons.

(ii) Yol Camp, 744 families comprising of about 2,900 persons.

Information in respect of Relief camps run by the Government of Jammu and Kashmir is being obtained.

(c) The rehabilitation of Kashmiri displaced persons is primarily the responsibility of the Jammu and Kashmir Government. Attention is invited in this connection to the reply given to Unstarred Question 408 on July 14, 1952.

## नागपुर-पारसिया रेलवे लाइन

५५३. श्री चांडक : क्या रेल मंत्री यह बतलाने की कृपा करेंगे कि :

(क) क्या नागपुर-छिदवाड़ा-पारसिया की छोटी लाइन को बड़ी लाइन में बदल देने की कोई योजना या प्रस्ताव सरकार के हाथ में है ; और

(ख) यदि है, तो सरकार ने इस

विषय में क्या पग उठाया है ?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) The reply is in the negative.

(b) Does not arise.

SUPPLY OF FOODGRAINS TO TRAVANCORE-  
COCHIN

554. **Shri Achuthan:** Will the Minister of Food and Agriculture be pleased to state:

(a) the quantity of foodgrains delivered to the Travancore-Cochin State during the first 6 months of 1952 and how much of it is rice;

(b) whether whole stock was delivered from the imported or locally procured quantity; and

(c) what is the difference in the price of the imported and locally procured rice and wheat per ton in Travancore-Cochin?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) The total quantity of foodgrains delivered to Travancore-Cochin during the period from 1st January to 30th June, 1952 amounts to 2,26,153 tons. Out of this quantity 1,73,701 tons was rice.

(b) A part of the supplies consisted of grains imported from abroad and a part of grain offered by surplus States in India.